

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 9  
Co.A/30(AHM)2021  
in  
CP/114(AHM)2018

**Order under Section Application For Direction**

**IN THE MATTER OF:**

Prabhat Solvent Extraction Industries Pvt Ltd  
V/s  
Gopal Dhirajlal Vadalia & Ors.

.....Applicant

.....Respondent

**Order delivered on ..21/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Navin Pahwa, Sr. Advocate.  
For the IRP/RP :  
For the Respondent :

**ORDER**

The Respondents are directed to file say, within one week, if not filed, by serving copy to the other side.

Matter to appear for hearing on 05.07.2021

-SD-

**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**